GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:500
ANSWERED ON:24.04.2003
FINANCIAL INVESTMENT IN DABHOL POWER PROJECT
NAWAL KISHORE RAI:RAMJI LAL SUMAN

Will the Minister of POWER be pleased to state:

- (a) whether the capital of national and international financial institutions is invested in the Dabhol Power Project;
- (b) if so, the details of capital invested by the national and international financial institutions in this project, as on date;
- (c) whether the Union Government have given guarantee for the protection of this capital investment; and
- (d) if so, the quantum of the capital investment for which the Government have given guarantee?

Answer

THE MINISTER OF POWER (SHRI ANANT GANGARAM GEETE)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) STARRED QUESTION NO. 500 TO BE ANSWERED IN TILLOK SABHA ON 24.04.2003 REGARDING FINANCIAL INVESTMENT IN DABHOL POWER PROJECT.

- (a): A number of national and international Financial Institutions have extended loans to Dabhol Power Company (DPC).
- (b): The details of exposure of the Financial Institutions to DPC as on January 1, 2003 are indicated at Annexure-1.
- (c): The Government of India (GOI) has issued a counter guarantee to DPC fopayment obligations of Government of Maharashtra (GOM) under the GOM guarantee irregard to Phase-I (740 MW) of the Dabhol power project. The counter guarantee covers some of the energy and capacity payments as well as some termination payments and gets invoked in the event of the Maharashtra State Electricity Board (MSEB) failing to makepayments to DPC under the Power Purchase Agreement (PPA) and the GOM as the primary guarantor also failing to make such payments.
- (d): Obligations of the GOI under the counter guarantee are limited topayments (covering some of the energy and capacity charges) upto Rs.1500 crores per annum, which amount is escalable based on certain parameters specified in the counter guarantee agreement. In the event of termination of the Power Purchase Agreement, the counter guarantee also covers outstanding foreign debt repayments limited to US \$ 300 million.

ANNEXURE

ANNEXUREREFERRED TO IN PART (b) OF THE STATEMENTAIDIN REPLY TO STARRED QUESTION NO. 500 TO B ANSWERED IN THE LOK SABHA ON 24.04.2003 REGARDING FINANCIAL INVESTMENT IN DABHOL POWER PROJECT.

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Dabhol Power Company
Summary of Principal Outstanding as on January 1, 2003
      (1 \text{ US$} = \text{Rs.49.50})
     Lenders
                                           Remarks
                                  Rs.
                             Million Crore
     OPIC Phase I
                         78.00
                                  386.10
                                           Project Risk,
                                               payment on termination
                                               of PPA guaranteed by
                                               GOT
                                               Project risk
     Phase II
                             60.00
                                       297.00
     Sub-total (OPIC
                                       683.10
                             138.00
     Loans)
    Off-shore banks
TT
     Phase-I Loans $
                             90.00
                                      445.50
                                              Project
                                                          risk.
                                               payment on termination
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				GOI
2	Phase I Rupee Loan of Bank Am	2.75	13.59	GO1
3	Phase II Loans	220.13	1089.65	Project risk
	Sub-total (off-shore banks with project risk)	312.88	1548.74	
	*	450.88	2231.84	
III	US EXIM (Phase I)	164.00	811.80	Guaranteed by the IFIs
IV	JBIC/MITI Banks (Phase I	I)		
	JBIC (other than MITI banks)	210.68		Guaranteed by the Indian Financial Institutions(IFIs)
	Foreign Banks in the MITI Syndicate	113.60	562.33	Guaranteed by the IFIs
	Sub-total (JBIC/MITI Banks) - Phase II	324.28	1605.19	Guaranteed by the IFIs
V		52.89	261.81	Guaranteed by the IFIs
VI	Indian Financial Institutions			
A	Fund based			
1 2 3 4	Phase-I Rupee Loans Phase-II Rupee Loans Demand Loans - Phase-I Demand Loans - Phase-II			191.77 1171.78 242.54 331.66
5	Dollar denominated Loans in 19 Phase II		190.31	942.03
6	Guaranteed Loans of SBI in the OND syndicate (Guaranteed by IFIs)		10.47	51.83
	Total			2931.61
В	Guarantee Exposure (including the guarantee respect of SBI Loan in t Syndicate at VI A 6 abov	he OND		
	IDBI ICICI IFCI SBI Canara Bank		240.69 143.26 50.39 107.85 9.45	1191.42 709.16 249.41 533.88 46.78
	Sub total		551.64	2730.62
	Total Exposure of IFIs (E+F)		5610.41
	Grand total of Principal Outstanding			7842.25

Abbreviations:

OPIC - Overseas Private Investment Corporation.

JBIC - Japan Bank for International Cooperation

IDBI - Industrial Development Bank of India

ICICI - Industrial Credit & Investment Corporation of India

IFCI - Industrial Finance Corporation of India

SBI - State Bank of India